

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1416
(To be answered on the 13th February 2025)**

DEVELOPMENT OF TARPURA AIRSTRIP

1416. SHRI AMRA RAM

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has any plans to develop Tarpura airstrip in Sikar Lok Sabha Constituency into an airport;
- (b) if so, the details thereof along with time by which it is likely to be done and if not, the reasons therefor;
- (c) whether the Government proposes to provide air facilities to Shekhawati region, considering its religious and tourist significance and the large number of people working in the Gulf and other foreign countries from the said region; and
- (d) if so, the details thereof?

ANSWER

Minister of CIVIL AVIATION

नागर विमानन मंत्री

(Shri Kinjarapu Rammohan Naidu)

(a) to (d) : **Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN)** is a market driven Scheme where bidding rounds are conducted from time to time to cover more destinations and routes. Based on their assessment of demand on particular routes, interested airlines submit their proposals connecting the Airports at the time of bidding under UDAN. Revival / upgradation of unserved and underserved airstrips is undertaken upon its identification through a valid bid and award to the Selected Airline Operator (SAO). Tarpura airstrip in Rajasthan is available in the list of unserved airports under the Scheme for bidding. No bid to operate flights to/from Tarpura airstrip has been received till the completion of five rounds of bidding under the Scheme.

Jhunjhunu and Sikar airstrips in the Shekhawati Region of Rajasthan are available in the list of unserved airports in the UDAN Document. No bid to operate flights from these airstrips has been received till the completion of five rounds of bidding under the Scheme.

In case any airline submits a valid proposal for the operation of RCS flights connecting Tarpura, Jhunjhunu and Sikar airstrips in the future bidding rounds, the same can be considered as per the UDAN Scheme's provisions.
